

[Print](#)**Defective Case Register from 2026-09-18 to 2026-09-18**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/28052/2026	PARTHA SARATHI TRIPATHY	2026-09-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Page No.11 to14 not legible
2	D-WP(C)/41887/2026	PITAMBAR PANDA	2026-09-18	1. Age of Pet. not mentioned in CT and his fathers name not properly mentioned.
3	D-BLAPL/28091/2026	SK. ZAFARULLA	2026-09-18	i) Undertaking for English translation copy of odia document not furnished.
4	D-ABLAPL/28102/2026	SANJAY KUMAR PATRA	2026-09-18	.Mobile Phone Numbers Of All The Signing Advocates Not Indicated
5	D-BLAPL/28299/2026	ANIRUDHA DAS	2026-09-18	Receipt showing Service of BLAPL Petition copy on NCB not filed
6	D-BLAPL/27964/2026	RAJESH RANJAN SAHOO	2026-09-18	1. The name and address of the victim and her parent may be redacted from F.I.R.Copy. 2. The un-redacted F.I.R.copy may be kept in record.
7	D-CRLMC/28352/2026	CHEERA RANJAN SATAPATHY	2026-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 17-REFERENCE CERTIFICATE NOT FURNISHED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age of the deponent in affidavit does not tally with cause title.2. Signature of the petitioner in V.nama and affidavit does not tally with cause title
8	D-WP(C)/43914/2026	SANGRAM JENA	2026-09-18	1.Page no.17 not legible
9	D-CRLMC/28206/2026	LAXMIDHAR MAHAPATRA	2026-09-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.
10	D-BLAPL/28101/2026	BISWA RANJAN DAS	2026-09-18	1. Copies of Orders passed in earlier Bail Applications need to be attached
11	D-WP(C)/43924/2026	SANGRAM JENA	2026-09-18	1.Page no.39 not legible
12	D-ABLAPL/28265/2026	JANGYA PRAKASH PARIDA	2026-09-18	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Sequence of Bail Application has not been furnished below the Cause Title 2. Odia scripts vide Pages 9 and 10of Annexure 1 are not legible
13	D-ABLAPL/28340/2026	AMBIKA PRASAD RAY	2026-09-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. The sequence of present ABLAPL has not been mentioned in bold letters below the Cause Title as per Standing Order No. 1 of

				2024 of the Court 2.In Affidavit under heading Certificate, Ld. Advocate has not put his Signature 3. Details of the Informant/ Victim need to be redacted from all places of Annexure 1 4. Some parts of Page 14 of Annexure 1 is missing
14	D-ABLAPL/27962/2026	AMULYA RATNA PANDA	2026-09-18	Criminal antecedent by the petitioner not furnished in the reference certificate
15	D-FAO/43244/2026	KAPILA CHARAN NAYAK	2026-09-18	1.Court Fee 12/ not paid
16	D-CRLMC/27997/2026	SIDDHARTH GOUTAM DAS	2026-09-18	3-AUTHENTICATION FEE IS DEFICIENT. 1. A.C. fee Rs. 2.75/- to be paid.
17	D-WP(C)/43909/2026	SAMIR KUMAR MISHRA	2026-09-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.annx.4 not legible
18	D-BLAPL/28072/2026	BISWAJIT SAHOO	2026-09-18	3-AUTHENTICATION FEE IS DEFICIENT.
19	D-WP(C)/43822/2026	ANSHUMAN DAS	2026-09-18	1. Serial numbers not correctly furnished in Index.
20	D-WP(C)/43992/2026	PRASHANTA KUMAR NAYAK	2026-09-18	1. age of o.p. -2to 4 not mentioned in C.T
21	D-WP(C)/43785/2026	NIRMAL KISHORE RATH	2026-09-18	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Synopsis and date chart not alphabetically paginated.
22	D-BLAPL/27843/2026	KURESH PRASAD DASH	2026-09-18	14-NOT PROPERLY INDEXED. 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
23	D-ABLAPL/27960/2026	PREETAM MISHRA	2026-09-18	1.Page nos. 5 and 6 not page marked. 2.Occupation not mentioned. 3.In declaration paragraph not mentioned. 4.In Vakaltanama petitioner name wrongly mentioned. 5.Index not correctly furnished. 6.In date chart FIR date wrongly mentioned.

24	D-WP(C)/43998/2026	DURGESH NARAYAN RATH	2026-09-18	1. Description of Ann.10 in para 22 not correct.
25	D-WP(C)/43452/2026	BIKASH KUMAR ROUTRAY	2026-09-18	Occupation of deponent not mentioned in both the Affidavit
26	D-ABLAPL/27978/2026	PRADEEPTA KUMAR BEHERA	2026-09-18	i)G.R.case no. not mentioned in the entire petition.
27	D-ABLAPL/28351/2026	MANGU NANDY	2026-09-18	1. The sequence of the present ABLAPL has not been mentioned in bold Letter below the Cause Title as per Standing Order 1 of 2024 of the Court
28	D-ABLAPL/28078/2026	ARIJEET MISHRA	2026-09-18	1. In Prayer, the PS Case No. and GR case No. are not matching with the Cause Title 2. Name of one of the Petitioners Jatri Das has not signed the V. nama
29	D-ABLAPL/28064/2026	UMAKANTA BARIK	2026-09-18	1. Sequence of Bail Application has not been furnished below the Cause Title
30	D-WA/41947/2026	SATYABRATA MOHANTY, A.G.A.	2026-09-18	1.Synopsis and date chart not alphabetically paginated
31	D-WP(C)/37803/2026	AMBUJA KUMAR MOHANTY	2026-09-18	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Neatly typed Index be filed.2.Synopsis and date chart not properly placed and page marked.3.court fee of Rs.12 be paid.4.halogram of Rs.50 not paid.5.Nomenclature and address of petitioner not furnished in v.nama.6.Entire petition not properly arranged and in complete disarray
32	D-ABLAPL/28348/2026	BIJAYA KUMAR RAGADA	2026-09-18	1. The sequence of present ABLAPL has not been mentioned in bold letters below the Cause Title as per Standing Order No. 1 of 2024 of the Court
33	D-BLAPL/27851/2026	RAJENDRA NARAYAN ROUT	2026-09-18	1.Annexure-5 not reflected at page No.26. 2.Non-redacted copy of Annexure-1 3 4 and 5 be kept in closed envelop
34	D-CRLREV/27369/2026	BHABANI SHANKAR DASPARIDA	2026-09-18	1.Copy to be served on C.I.D. Name of Informant/ Relatives /College/University to be redacted from petition and Annexures there after put up .
35	D-WP(C)/42017/2026	PRONoy MOHANTY	2026-09-18	Page No.26 not legible.
36	D-ABLAPL/28171/2026	JANMEJAYA KATIKIA	2026-09-18	Serial no of the petitioner in the earlier ABLAPL application is not mentioned in the reference certificate
37	D-BLAPL/27858/2026	DEEPAK KUMAR DAS	2026-09-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.
38	D-CONTC/43590/2026	SARADA DASH	2026-09-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED In Index CONTC petition not page marked.

39	D-ABLAPL/28143/2026	SWAGAT KUMAR SAHU	2026-09-18	Paragraph in the Declaration is wrong.
40	D-ABLAPL/28076/2026	ARIJEET MISHRA	2026-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. In Affidavit, Sl.No. of the Deponent is wrongly mentioned as Petitioner No. 1
41	D-WPCRL/26553/2026	BIBHU PRASAD CHHUALSINGH	2026-09-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
42	D-CMAPL/43792/2026	SIDDHARTH SAHU	2026-09-18	Put up for SR after filing of c. copy of impugned order
43	D-BLAPL/28235/2026	DIPTI RANJAN BHOKTA	2026-09-18	Name of the School mentioned in annexure FIR be redacted.
44	D-WP(C)/41683/2026	DEBAJYOTI CHATTERJEE	2026-09-18	i) Page no. 30 not in proper place but it placed in after page no. 33.ii) Paragraph no. not correctly mentioned in affidavit.
45	D-ABLAPL/28136/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-09-18	Date of disposal of earlier ABLAPL application is wrong in reference certificate. 2)Serial no. of the petitioner in the earlier ABLAPL application is not furnished in reference certificate.. 3) Anns-1 is not legible
46	D-WP(C)/41521/2026	SAKTIDHARA MISHRA	2026-09-18	i) paragraph no.mentioned in affidavit not correct.ii) Address of op no. 3 not correctly furnished.
47	D-ABLAPL/28321/2026	SK. ZAFARULLA	2026-09-18	1. The sequence of present ABLAPL has not been mentioned in bold letters below the Cause Title as per Standing Order No. 1 of 2024 of the Court
48	D-BLAPL/28309/2026	SURYAKANTA DWIBEDI	2026-09-18	1.Date chart and page no.8 not paginated
49	D-CRLMP/27951/2026	B.B.CHAMPATIRAY	2026-09-18	Synopsis and Date chart not page marked
50	D-WP(C)/44151/2026	AJAY KUMAR ROY	2026-09-18	1.Synopsis and date chart not alphabetically paginated.2.paragraph wrongly mentioned in declaration.
51	D-CRLMP/28360/2026	SUDHANSU SEKHAR MOHAPATRA	2026-09-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Put up for S.R.after properly page marked in Index and record.
52	D-ABLAPL/28301/2026	PRASANT KUMAR BARIK	2026-09-18	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of present ABLAPL has not been mentioned in bold letters below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Page 12 of Annexure 1 is not legible
53	D-CRLMC/28032/2026	USHARANI PATI	2026-09-18	1. Age of the petitioner not furnished in Affidavit. 2. Certified copy of Annex-2 not filed. 3. Name of the victim /

				Informant,Husband name and Address Redacting from the Annex-1.
54	D-WP(C)/43872/2026	ASHOK KUMAR SARANGI	2026-09-18	1. Petitioner no.8 not executed in V.nama.2. Signature of the petitioner no.13 in V.nama does not tally with cause title.
55	D-WA/43883/2026	SUBHADUTTA ROUTRAY	2026-09-18	i) Status of respondent wrongly mentioned in cause title. ii) Anx-5 wrongly mentioned in para no. 6. iii) Para no. not correctly mentioned in grounds of appeal memo
56	D-CRLMC/28216/2026	NIRANJAN PANDA	2026-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 17-REFERENCE CERTIFICATE NOT FURNISHED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age ,Occupation and nomenclature of case(CRLMC) not furnished in both declaration
57	D-WP(C)/41896/2026	PITAMBAR PANDA	2026-09-18	1. Date of Judgement vide Ann.8 in prayer not correct. 2. Date of order in Ann.9 and 10 of Index not correct. 3. Ann.10 not mentioned in Averments. 4. Date of order of Ann.10 in prayer not correct.
58	D-CRLREV/24330/2026	CHITTA RANJAN PATTNAIK	2026-09-18	Provision of Law Not correctly furnished
59	D-WP(C)/42330/2026	NIHAR RANJAN MOHANTY	2026-09-18	Put up for further S.R after correction of Sl. Nos. of the Opp. parties in C. title.
60	D-ABLAPL/27965/2026	DEBENDRA NARAYAN PATTANAIK	2026-09-18	i)Sl.no.of the Petitioner in the earlier application to be furnished in Reference Certificate.ii)Signature of Petitioner no.17 in v.nama does not tally with the petition.
61	D-WP(C)/43906/2026	SANGRAM JENA	2026-09-18	1.Page no.28 not legible
62	D-CRLMC/27550/2026	SK. ZAFARULLA	2026-09-18	1. PS case and Spl. case number not correctly furnished in Synopsis ,Date chart and Prayer of the I.A. petition.
63	D-GUAP/43435/2026	SAMIR KUMAR MISHRA (SR.ADV.)	2026-09-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
64	D-BLAPL/28073/2026	ARIJEET MISHRA	2026-09-18	i)Reference Certificate not properly furnished.
65	D-ABLAPL/28212/2026	AMBIKA PRASAD RAY	2026-09-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Sequence of Bail Application has not been furnished below the Cause Title 2. Details of the Informant / victim need to be redacted from all places of Annexure 1.
66	D-ABLAPL/28302/2026	KOUSIK ANANDA GURU	2026-09-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.

				31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. The sequence of present ABLAPL has not been mentioned in bold letters below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Details of Informant/ victim need to be redacted from all places of Annexure 1
67	D-ABLAPL/27995/2026	NIRANJAN MAHARANA	2026-09-18	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Page 48 is not legible
68	D-BLAPL/28205/2026	JANGYA PRAKASH PARIDA	2026-09-18	Put up for SR after filing of Rejection Order.
69	D-EXP/43869/2026	MANAS PATI	2026-09-18	Put up for SR after filing of c. copy of impugned order.
70	D-ABLAPL/28240/2026	BIBHU PRASAD CHHUALSINGH	2026-09-18	i)Name of the P.S not properly furnished in Para-1
71	D-WP(C)/44311/2026	KISHORE KUMAR MISHRA	2026-09-18	Address of opp.4 not correctly furnished in Cause title
72	D-ABLAPL/28160/2026	PRASANTA KUMAR SAHOO	2026-09-18	1. Reference certificate is not correctly furnished
73	D-ABLAPL/28079/2026	ARIJEET MISHRA	2026-09-18	1. Odia script vide Page 10 of Annexure 1 is incomplete
74	D-WP(C)/43481/2026	SARAT KUMAR GAJENDRA	2026-09-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Nomenclature not furnished in v.nama
75	D-ABLAPL/27987/2026	SIDDHARTH GOUTAM DAS	2026-09-18	)Reference Certificate not properly furnished.
76	D-WP(C)/43229/2026	KUNAL KUMAR SWAIN	2026-09-18	1. In V. Nama one name Yoshada Pradhan not the petitioner in W.P
77	D-BLAPL/28293/2026	PRAFULLA KUMAR KAR	2026-09-18	In affidavit, Para-2 wrongly mentioned as Husband
78	D-MACA/42456/2026	BISWAJIT MOHANTY	2026-09-18	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2 not paid
79	D-WP(C)/44001/2026	SASWATI MOHAPATRA	2026-09-18	1. Date of Charge sheet under Annexure-7 does not tally with Index and para-3(d) of the petition
80	D-CRLMA/25627/2026	SIVA SANKAR CHAINI	2026-09-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Name and address of the petitioner be redacted from Index, synopsis., date chart , cause title. affidavit and vakalatnama. ii) As per notification dtd. 05-12-2025 reference certificate not correctly furnished. iii) Redacted copy of annexure-3 and 4 be filed and unredacted copy of the same be kept in sealed cover.For further S.R

81	D-WP(C)/43885/2026	NIRANJAN LENKA	2026-09-18	i) Annexure-1 not mentioned in index.ii) Page 42 not legible.
82	D-BLAPL/28107/2026	SUSHANTA KUMAR PRADHAN	2026-09-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Sequence of Bail Application has not been furnished in bold letters below the Cause Title 2. Odia script of Annexure 3 is partially readable 3. Age and address of the Petitioner as mentioned in V. namaare not matching with the Cause Title
83	D-WP(C)/42013/2026	SAROJ KUMAR PADHI	2026-09-18	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Court fees of Rs. 6/- not paid(Two Petitioners).
84	D-CONTC/43047/2026	SUDHANSU SEKHAR JENA	2026-09-18	1. Annexure in Index and Book mark does not tally. 2. Reference certificate not furnished.
85	D-WP(C)/44077/2026	RAMDAS ACHARY	2026-09-18	1. Page no. 21 to 24 not legible.
86	D-ABLAPL/27873/2026	SOUBHAGYA SWAIN	2026-09-18	1. Petition not correctly addressed to Honorable Court 2. Reference certificate is not correctly furnished. 3. Paragraphs in the petition is not marked serially and not mentioned correctly in the Affidavit.
87	D-CMAPL/42700/2026	ADV.	2026-09-18	C. copy of impugned order not filed. ii) Put up for SR after filing of c. copy of impugned order.
88	D-MACA/42427/2026	PRAKASH KUMAR MOHANTY	2026-09-18	1. Period of Delay 224 days
89	D-WP(C)/43489/2026	PRASANTA KUMAR JOSHI	2026-09-18	1. Anx-1 in book mark and page no. 4 of the petition the date of approval order of Anx-1 does not tally. 2. In declaration paragraph not mentioned. 3. In Index Anx-6 wrongly page marked.
90	D-ABLAPL/28179/2026	AMULYA RATNA PANDA	2026-09-18	Serial no. of the Petitioners in earlier ABLAPL application not mentioned in the reference certificate.
91	D-CRLMC/28341/2026	SULOCHANA PATRO	2026-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.
92	D-WP(C)/44019/2026	DURGESH NARAYAN RATH	2026-09-18	1. Court fee Rs 36/- deficient in W.P
93	D-WP(C)/43821/2026	BIBHUTI BHUSAN MISHRA	2026-09-18	Date chart wrongly page marked.
94	D-WP(C)/43367/2026	DHANANJAYA MUND	2026-09-18	1. Deponent not signed in Affidavit. 2. Page No. 16 and 18 not legible
95	D-CRLMA/25865/2026	MANORANJAN PADHI	2026-09-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				For further S.R after filing of c. copy of impugned order.ii) As per notification dtd. 05-12-2025 reference certificate not correctly furnished.
96	D-ABLAPL/28192/2026	SANJIB KUMAR BHANJADEO	2026-09-18	1. Sequence of Bail Application has not been furnished below the Cause Title
97	D-ABLAPL/28115/2026	SAPAN KUMAR PAL	2026-09-18	1. The name and address of the victim and her husband may be redacted from the Cause Title, petition and F.I.R.copy. 2,. The un-redacted copy of F.I.R. may be kept in sealed cover. 3. Undertaking for English translation of oriya Annexure has not been furnished
98	D-WP(C)/42031/2026	SASWAT KUMAR ACHARYA	2026-09-18	Annexure-2(Judgment) not completely filed.
99	D-WP(C)/43783/2026	JAYAKRISHNA MOHAPATRA	2026-09-18	Receipt Showing Serv.copy To cg not Filed
100	D-WP(C)/41844/2026	GIRIDHARI SINGH	2026-09-18	1. Ann. No. in synopsis, matter of CT and para 1 not correct. 2. Annexures not attested.
101	D-BLAPL/28273/2026	SK. ZAFARULLA	2026-09-18	Name and details of victim /informant,her relatives,address other details to be redacted and kept in a sealed cover.
102	D-WP(C)/42207/2026	MANOJ KUMAR MOHANTY	2026-09-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Ann.4 page 22 not legible. 2. Paragraph declaration in IA not correct.
103	D-ABLAPL/28168/2026	MD. GOLAM MADANI	2026-09-18	1. The name of the Victim and her relatives name may be redacted from petition and F.I.R. copies 2. The un-redacted copy of F.I.R. may be kept in the sealed cover. 3. Page No.16 and 17 are not legible properly.
104	D-ABLAPL/27977/2026	AMULYA RATNA PANDA	2026-09-18	i)Earlier application not mentioned.ii)Sl.no. of the Petitioner to be mentioned.
105	D-ABLAPL/28029/2026	SAHASRANSU SOURAV	2026-09-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.
106	D-BLAPL/27724/2026	PRAGYAN PARAMITA MOHANTY	2026-09-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Provision of Section has not been mentioned in the A.S. 2. The words First Bail Application in bold letter has not been mentioned below the Cause Title 3. In V.nama one of the Ld. Advocate has not furnished his Mobile Number 4. Memo Reg. Translation to Eng. is not paginated nor it is indexed
107	D-WP(C)/43449/2026	RAJENDRA NARAYAN ROUT	2026-09-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

108	D-WA/43394/2026	MANAS RANJAN BAUG	2026-09-18	Neat and legible copy of page no. 40 41 44 46 are to be filed.
109	D-WP(C)/43447/2026	PRASANNA KUMAR MISHRA	2026-09-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
110	D-CRLMC/27992/2026	SIDDHARTH GOUTAM DAS	2026-09-18	1. Nomenclature not furnished in v.nama. 2. Certified copy of Annex-1 not filed.
111	D-ABLAPL/28252/2026	JANGYA PRAKASH PARIDA	2026-09-18	i)Reference Certificate not properly furnished
112	D-CRLMC/28018/2026	SANGRAMJIT PANDA	2026-09-18	1. Certified copy of Annex-1 not filed. 2. Prayer of the CRLMC not correctly furnished.
113	D-ABLAPL/28234/2026	ABHAS MOHANTY	2026-09-18	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Sequence of Bail Application has not been furnished below the Cause Title
114	D-ABLAPL/28232/2026	ABHAS MOHANTY	2026-09-18	1. Sequence of Bail Application has not been furnished below the Cause Title
115	D-WP(C)/42214/2026	MANOJ KUMAR MOHANTY	2026-09-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annexures not page marked in Index. 2. Deficit CF of Rs.6 to be paid on petition. 3. Ann.6 not legible.
116	D-WP(C)/43279/2026	SUSANTA KUMAR LENKA	2026-09-18	1.Page No. 12 15 26 and 40-41 not legible. 2.Annexure-17 18 and 19 not reflected at page No.36 40 and 42.
117	D-WA/43799/2026	SUBHADUTTA ROUTRAY	2026-09-18	Para no. not correctly furnished in grounds of appeal memo
118	D-ABLAPL/28161/2026	SUBRATA MISHRA	2026-09-18	1. Subject code is not correctly furnished in Cause Title and Index. 2.Reference certificate is not correctly furnished.
119	D-WP(C)/43398/2026	RAMA CHANDRA JENA	2026-09-18	Page 19 20 and 21 not legible.
120	D-CRLMC/27411/2026	RAJENDRA KUMAR SAHU	2026-09-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. NBW order mentioned in the petition not tally with Certified order under Annex-2.
121	D-ABLAPL/28104/2026	SOUBHAGYA KUMAR DASH	2026-09-18	Mobile Phone Numbers Of All The Signing Advocates Not Indicated
122	D-BLAPL/27968/2026	SAROJ KUMAR BHUYAN	2026-09-18	1. The name and address of the Victim and her parent name may be redacted from the F.I.Copy,180 statement. 2. The un-redacted F.I.R.copy and statement may be kept in sealed cover.
123	D-BLAPL/28084/2026	BINAYA BHUSAN ROUTRAY	2026-09-18	i)Reference Certificate not properly furnished.
124	D-ABLAPL/28316/2026	RAJANIKANTA DASH	2026-09-18	1. The sequence of present ABLAPL has not been mentioned in bold letters below the

				Cause Title as per Standing Order No. 1 of 2024 of the Court
125	D-ABLAPL/28196/2026	JAYAKRISHNA MOHAPATRA	2026-09-18	1. Sequence of Bail Application has not been furnished below the Cause Title 2. Details of the victim need to be redacted clearly from all places of Annexure 1
126	D-ABLAPL/28327/2026	SK. ZAFARULLA	2026-09-18	1. The sequence of present ABLAPL has not been mentioned in bold letters below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. In affidavit, the age of the Deponent is wrong 3. Details of the Informant/ Victim need to be redacted from all places of Annexure 1
127	D-WA/43693/2026	SANJIB MOHANTY	2026-09-18	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. Ld. counsel for petitioner not signed in page no. 20.
128	D-BLAPL/28145/2026	SASHIDHAR RANJIT	2026-09-18	Mobile number of Mr.D.C.Ranjit,Ld.counsel for the petitioner not furnished.
129	D-BLAPL/28280/2026	RANJAN KUMAR NAYAK	2026-09-18	i)Reference Certificate not properly furnished. ii)Paragraphs not properly mentioned in Declaration.
130	D-ABLAPL/28191/2026	AJIT KUMAR MOHANTY	2026-09-18	1. Sequence of Bail Application has not been furnished below the Cause Title
131	D-ABLAPL/28149/2026	JUGALA KISHORE PANDA	2026-09-18	1. The name and address of the Victim and her relatives may be redacted from the F.I.R. and charge sheet. 2. The un-redacted copy of the same may be kept in sealed cover. 3. The name of the petitioner No. 3 mentioned in the Cause Title does not tally with that of his signature in V.Nama.
132	D-BLAPL/28027/2026	RAMANANDA THANARATI	2026-09-18	Name and Details of victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
133	D-WP(C)/42019/2026	SAROJ KUMAR PADHI	2026-09-18	1. Annex-6 and 7 mentioned in Index not furnished in averments.
134	D-ABLAPL/28135/2026	SOUBHAGYA KUMAR DASH	2026-09-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
135	D-BLAPL/28124/2026	PRASHANTA KUMAR NAYAK	2026-09-18	Paragraph No-1 repeated twice
136	D-CONTC/43809/2026	JNANESH MOHANTY	2026-09-18	1.Index not signed by filing advocate.
137	D-WP(C)/41752/2026	SRINIBASH SATAPATHY	2026-09-18	i) Paragraph no. not mentioned in affidavit.
138	D-WA/43369/2026	RAJESH KUMAR MAHAPATRA, (SR.PANEL COUNSEL)	2026-09-18	Put up for SR after filing of c. copy of impugned order.
139	D-EXP/43868/2026	MOHIT KUMAR PATI	2026-09-18	Put up for SR after filing of C. copy/ Free copy of order to be filed.
140	D-CRLMP/27980/2026	MANORANJAN KHATUA	2026-09-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1.Name of infirmant be redacted from Annexures and unredacted version be kept in closed cover.
141	D-ABLAPL/28230/2026	BIBHU PRASAD CHHUALSINGH	2026-09-18	1. Synopsis (A) and Dates and Events (B) shall be furnished in separate sheets
142	D-ABLAPL/28238/2026	SIVA SANKAR CHAINI	2026-09-18	17-REFERENCE CERTIFICATE NOT FURNISHED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Sequence of Bail Application has not been furnished below the Cause Title 2. Details of the Informant/victim need to be redacted from all places of Annexure 1
143	D-WP(C)/43985/2026	ANJAN KUMAR BISWAL	2026-09-18	1.synopsis not filed.2.Date chart not properly paginated.
144	D-BLAPL/28081/2026	ASIT KUMAR JENA	2026-09-18	i)Reference Certificate not properly furnished.
145	D-WP(C)/42015/2026	SAROJ KUMAR PADHI	2026-09-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
146	D-CRLMC/26983/2026	SIDDHARTH GOUTAM DAS	2026-09-18	1. Sl. no.2 not correctly furnished in Affidavit.
147	D-EXP/43782/2026	DURGA PRASAD PANIGRAHI	2026-09-18	wp (c) no. wrongly mentioned in Index, synopsis, date chart, cause title, prayer, affidavit.
148	D-ABLAPL/27791/2026	SAPAN KUMAR PAL	2026-09-18	i)CT case no.not furnished in the synopsis and the petition. ii) Earlier Application not mentioned. Sl.no.of the Petitioner in the earlier Application to be furnished
149	D-ABLAPL/27989/2026	SIDDHARTH GOUTAM DAS	2026-09-18	i)Synopsis and Date Chart should be in separate sheet and paginate.ii)Reference Certificate not properly furnished.
150	D-BLAPL/28146/2026	JUGALA KISHORE PANDA	2026-09-18	Vernacular certificate not furnished.
151	D-CRLREV/27959/2026	BHABANI SHANKAR DASPARIDA	2026-09-18	Put up SR after properly page marks in index.
152	D-WP(C)/43224/2026	KUNAL KUMAR SWAIN	2026-09-18	1. Annexure-3 not attested
153	D-ABLAPL/28195/2026	BIDHU BHUSANA MOHAPATRA	2026-09-18	Page 12 is not legible
154	D-ABLAPL/28198/2026	KEDAR CHANDRA NARENDRA	2026-09-18	1. Sequence of Bail Application has not been furnished below the Cause Title
155	D-WP(C)/44112/2026	KANANBALA ROYCHOUDHURY	2026-09-18	Page 20 not neat
156	D-WP(C)/43223/2026	KUNAL KUMAR SWAIN	2026-09-18	1. Annexure-3 not attested.
157	D-WA/42018/2026	AMIT KUMAR NATH	2026-09-18	Put up for further SR after filing of C.Copy of order impugned for calculation of Limitation
158	D-ABLAPL/27990/2026	BIDYALOK MOHAPATRA	2026-09-18	i) P.S case no.not mentioned in synopsis.ii)Reference Certificate not properly

				furnished. iii) Occupation not furnished in affidavit.
159	D-WA/43866/2026	DIPTI RANJAN BHOKTA (CENTRAL GOVT. COUNSEL)	2026-09-18	i) Name of the appellant wrongly mentioned in synopsis, date chart of appeal memo, A. memo, and Index, cause title, affidavit of both the I.As. ii) Being aggrieved para not furnished.
160	D-WP(C)/42168/2026	DIBYARANJAN BEHERA	2026-09-18	1. Postal receipt not attached with Annexure-1 as mentioned in the averments at para no 8 of the W.P
161	D-ARBP/43530/2026	RAMESH AGARWAL	2026-09-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Court Fee Rs. 500/ payable , paid 6/ rest amount to be paid
162	D-WP(C)/42023/2026	SAROJ KUMAR PADHI	2026-09-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
163	D-BLAPL/28103/2026	SAROJ KUMAR PADHY	2026-09-18	17-REFERENCE CERTIFICATE NOT FURNISHED. In Annexure 1 Series, inadvertently the 1st Page of Lower Court Bail Rejection Order has not been included. Hence, Annexure 1 needs re-pagination by taking out the same.
164	D-WP(C)/42503/2026	DHANANJAYA MUND	2026-09-18	Address of O.P. No.1 not properly mentioned in C.title
165	D-ABLAPL/28236/2026	BIBHU PRASAD CHHUALSINGH	2026-09-18	i) Name of the P.S .not correctly furnished in para-1
166	D-WP(C)/43461/2026	ITISHREE TRIPATHY	2026-09-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
167	D-CRLMC/27280/2026	PRASANTA KUMAR MOHANTY (2)	2026-09-18	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after Redacting the name of victim / Informant from petition and Annexures. 2. Name of the victim / Informant need not be disclosed in connection with Annex-1 2 3 4 and kept in closed cover. 3. Certified copy of annex-1 not filed.
168	D-CRLMC/27991/2026	SIDDHARTH GOUTAM DAS	2026-09-18	. Certified copy of Annex-1 not filed.
169	D-WP(C)/43393/2026	RAMA CHANDRA JENA	2026-09-18	Page 47 49 53 70 71 and 74 not properly scanned and legible.
170	D-ABLAPL/28056/2026	DEBIDUTTA MOHAPATRA	2026-09-18	1)Page 13 14 and 18 not legible. 2)Annx-1 improperly paginated (18 no. two times)

171	D-CRLMP/27841/2026	KARUNAKAR GAYA	2026-09-18	1. Name of father of the deponent in affidavit does not tally with cause title
172	D-CONTC/43864/2026	ADV.	2026-09-18	1.WP(C).no be corrected in Synopsis
173	D-ABLAPL/28074/2026	SUSHANTA KUMAR JOSHI	2026-09-18	1. Sequence of Bail Application has not been furnished below the Cause Title.
174	D-WP(C)/43660/2026	SANJAY KUMAR PATRA	2026-09-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annex-6 and 7 mentioned in Index not furnished in averments.
175	D-CONTC/43844/2026	ADV.	2026-09-18	1.Put up for further SR after filing of order dt.3.7.26 and 13.7.26 passed in WP(C).20021/26 and Indexing the same.
176	D-BLAPL/28223/2026	SUJIT KUMAR PATNAIK	2026-09-18	1. In Synopsis, the PS Case No. and GR case No are not tallying with the Cause Title.
177	D-CRLMP/28127/2026	NARENDRA KUMAR SAHOO	2026-09-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Paragraph left blank in Declaration
178	D-CRLMC/28178/2026	SANJIT MISHRA	2026-09-18	1. As per impugned order under Annexure-2 name of the Lower court not correctly furnished in Synopsis and petition
179	D-ABLAPL/27998/2026	RONALISHA PRADHAN	2026-09-18	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. Name, address, mobile no of the victim/informant be redacted from annx-1
180	D-CRLMC/28170/2026	BIKRAM KESHARI RAJ	2026-09-18	.Petition not correctly addressed to Honorable Court
181	D-ABLAPL/28244/2026	JANGYA PRAKASH PARIDA	2026-09-18	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Sequence of Bail Application has not been furnished below the Cause Title 2. The Odia scripts at Pages 9 and 10 of Annexure 1 are not legible
182	D-BLAPL/28123/2026	PRATIK NAYAK	2026-09-18	17-REFERENCE CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Sequence of Bail Application has not been furnished below the Cause Title 2. Date of submission of Charge Sheet has not been furnished 3. Date of disposal of earlier Bail Application as mentioned in the Ref. Certificate is not in consonance with the FIR Details of the office 4. Name of the Father of the Petitioner needs correction
183	D-ABLAPL/28308/2026	BISWAJIT NAYAK	2026-09-18	1. The sequence of present ABLAPL has not been mentioned in bold letters below the

				Cause Title as per Standing Order No. 1 of 2024 of the Court
184	D-BLAPL/28219/2026	LAXMIDHAR MAHAPATRA	2026-09-18	Odia scripts vide Annexure 2 are partially readable
185	D-ABLAPL/28142/2026	SOUBHAGYA KUMAR DASH	2026-09-18	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
186	D-CRLREV/27569/2026	SATYABRATA DASH	2026-09-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 111days, limitation petition not filed. 2. Being aggrieved not mentioned in petition.
187	D-ABLAPL/28257/2026	SANTOSH KUMAR MAHANTY	2026-09-18	1. Sequence of Bail Application has not been furnished below the Cause Title 2. Details of the victim need to be redacted from all places of Annexure 1
188	D-CRLMC/27596/2026	RAJENDRA KUMAR SAHU	2026-09-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. NBW order mentioned in the petition not tally with Certified copy of order under Annex-2.
189	D-CRLMC/28353/2026	BHARAT BHUSAN ROUTRAY	2026-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration of I.A
190	D-BLAPL/28222/2026	BISHNU MOHAN MOHAPATRA	2026-09-18	17-REFERENCE CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Sequence of Bail Application has not been furnished below the Cause Title 2. Undertaking regarding translation of Odia version of the Annexure has not been furnished 3. Last Page of Affidavit is not paginated 4. No Signature of one Ld. Advocate in the V. nama
191	D-ABLAPL/28239/2026	BISWARANJAN DALAI	2026-09-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Sequence of Bail Application has not been furnished below the Cause Title 2. Details of the Informant/victim need to be redacted from all places of Annexure 1 3. Odia scripts of Annexure 1 are partially readable 4. One

				of the Ld. Advocate has not signed the V. nama
192	D-CRLMP/28319/2026	NIRANJAN LENKA	2026-09-18	Receipt Showing Serv.copy To Vigilance not Filed.
193	D-WP(C)/43752/2026	SOUBHAGYA SWAIN	2026-09-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.In Index both Anx-9 not paginated and Anx-8 page mark wrong. 2.In declaration paragraph not mentioned. 3.Page mark 89 wrongly indicated 99. 4.Page no-125 marked twice. 5.In declaration of I.A paragraph not mentiond.
194	D-BLAPL/28017/2026	AMLAN SHAKTI PAUL	2026-09-18	Name and Details of Victim/Informant mentioned in anexure need not be disclosed and kept in closed cover.
195	D-WA/42063/2026	SASWAT DAS,A.G.A	2026-09-18	1.Synopsis and date chart not alphabetically paginated.
196	D-WP(C)/43936/2026	SANGRAM JENA	2026-09-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no.17 and 27 not legible
197	D-ABLAPL/28004/2026	PRAVASH CHANDRA JENA	2026-09-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.
198	D-CRLMP/27572/2026	DIBYA JYOTI SAHOO	2026-09-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration
199	D-BLAPL/28277/2026	SUSANTA KUMAR BARAL	2026-09-18	i)Authentication fee for Anx-1 not furnished.
200	D-ABLAPL/28194/2026	PULAKESH MOHANTY	2026-09-18	1. Synopsis (A) and dates and events (B) shall be furnished in separate sheets 2. Sequence of Bail Application has not been furnished below the Cause Title
201	D-BLAPL/28050/2026	ASUTOSH TRIPATHY	2026-09-18	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
202	D-BLAPL/28147/2026	SOUBHAGYA KUMAR DASH	2026-09-18	20-VERNACULAR CERTIFICATE NOT FURNISHED. In affidavit occupation of petitioners father wrongly mentioned.
203	D-ABLAPL/27988/2026	SIDDHARTH GOUTAM DAS	2026-09-18	i)Earlier Application not mentioned. Sl.no.of the Petitioner in the earlier Application to be mention.
204	D-MACA/43150/2026	RAMESH CHANDRA PRADHAN	2026-09-18	further SR after furnish valuation and court fee payable
205	D-BLAPL/27971/2026	PABITRA KUMAR NAYAK	2026-09-18	1.Reference certificate is not correctly furnished.